

**PUNAJB VIDHAN SABHA SECRETARIAT**

**Starred Questions**

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON  
Thursday, the 04<sup>th</sup> March 2021**

**To implement Schedule Caste Sub-Plan Act**

- \*3173. **Dr. Raj Kumar Chabbewal, M.L.A.** :- Will the Social Justice Empowerment and Minorities Minister be pleased to state whether there is any plan of the Govt. to implement the Schedule Caste Sub-Plan Act to avoid the disbursement of funds and to make it ensure that the funds earmarked for the welfare of the schedule caste utilize for the same purpose; if so, the details thereof?

**To investigate encroachments on Panchayati land in village Khadial (Sangrur)**

- \*3083. **Sardar Harpal Singh Cheema, M.L.A.** :- Will the Rural Development and Panchayats Minister be pleased to state:-  
a) whether it is a fact that the people have illegally occupied the Panchayati land of village Khadial, Distt. Sangrur; if so, whether the matter has been got investigated, if not, the reasons therefor;  
b) whether it is also a fact that the area of Panchayati land from Jamabandi (official record of land holdings) of year 1984-85 to Jamabandi of year 2014-15 has been reduced from 1527 kanal 13 marla to 1199 kanal 4 marla in the records of Revenue Department; if so, the details thereof?  
c) if reply to part (b) above be in the affirmative, the steps being taken by the government regarding this scam?

**To construct a stadium at Nagar Panchayat Ghanaur**

- \*3157. **Shri Madan Lal Jalalpur, M.L.A.** :- Will the Sports Minister be pleased to state whether there is any proposal under consideration of the government for construct a stadium at Nagar Panchayat, Ghanaur in the year 2021-22, if so, the time by which it is likely to be completed within stipulated time?

**Jobs provided during Rozgar Melas (Job Fairs) after March, 2017**

- \*3041. **Shri N.K. Sharma, M.L.A.** :- Will the Employment Minister be pleased to state the number of aspiring candidates to whom the jobs have been provided through the various Rozgar Melas (Job Fairs) organised in the State by the Punjab Government after March, 2017 onwards; details thereof?

**To provide water supply to the villages of Block Talwara**

- \*3205. **Shri Arun Dogra, M.L.A.** :- Will the Water Supply and Sanitation Minister be pleased to state:-  
a) whether it is a fact that water supply to the villages falling in Kandi area of Block Talwara is in a pitiable condition; if so, the efforts being made by the govt. to ensure the water supply in these villages;  
b) whether any master plan is under consideration of the govt. for uninterrupted water supply in the Kandi area of the State?

**To reconstruct the rest house of Irrigation Department of Zira city**

- \*3197. **Sardar Kulbir Singh Zira, M.L.A.** :- Will the Water Resources Minister be pleased to state whether the Government plans to build a new rest house in Zira city in view of the dilapidated condition of the rest house of the Irrigation department; if so, the time by which it is likely to be built?

**To reduce the collector rate of land holdings**

- \*3188. **Rana Gurjeet Singh, M.L.A.** :- Will the Revenue Minister be pleased to state:-  
a) whether it is a fact that the Collector rate of land holdings has been revised and reduced recently; if so, the reasons therefor;  
b) whether it is also a fact that the farmers whose lands fall in the area from Nakodar to Jalandhar are being acquired for Delhi-Katra Highway proposed by the National Highway Authority of India and owing to the same the farmers are resorting to protests against reducing of collector rates and for ignoring their interest;  
c) the steps being taken by the government to alleviate the problems of the farmers mentioned in part (b) above?

**Details of amount incurred on corona affected persons in District Faridkot**

- \*3018. **Sardar Baldev Singh Kalvan, M.L.A.** :- Will the Health and Family Welfare Minister be pleased to state:-  
a) the facilities provided to the corona affected persons and the persons kept in quarantine homes during lockdown caused by Covid-19 virus;  
b) the efforts made for treatment of the said persons as mentioned in part (a);  
c) the number of persons found corona positive in District Faridkot togetherwith amount spent on them?

**To upgrade the schools falling under Constituency Dhuri**

- \*3234. **Shri Dalvir Singh Goldy, M.L.A.** :- Will the Education Minister be pleased to state:-  
a) whether there is any proposal under consideration of the Government to start commerce group and science classes in the Senior Secondary Schools, falling in Constituency Dhuri;  
b) whether there is any proposal under consideration of the Government to upgrade the schools falling under Constituency Dhuri; if so, the time by which it will be done alongwith the details of such schools?

**Recarpeting of road leading from village Bhagike to Saidoke**

- \*3020. **Sardar Manjit Singh Bilaspur, M.L.A.** :- Will the Chief Minister be pleased to state whether it is a fact that the road leading from village Bhagike to Saidoke of Nihal Singh Wala Constituency and the road leading from Bir Raoke to Bir Badhni linking to National Highway 703 with Nihal Singh Wala is in dilapidated condition; if so, the time by which the Govt. proposes for getting renovation or recarpeting?

**To complete Water Supply and Sewerage Project**

\*3185. **Sardar Raminder Singh Awla, M.L.A** :- Will the Local Government Minister be pleased to state:-

- a) whether it is a fact that the Water Supply and Sewerage project at Arniwala Sheikh Subhan, Nagar Panchayat, District Fazilka under the Punjab Urban Mission Scheme was allotted on 15.11.2016 to M/s. Shahpurji Pallonji Company, Pvt.Ltd, Mumbai at a cost of Rs.35.01 crore;
- b) whether it is also a fact that the said project is lying stalled since the last two years, if so, the details for its non-completion;
- c) the time by which the required funds would be provided for the completion of water and sewerage work as to provide 100 percent facilities to the resident of Arniwala Sheikh Subhan?

**Subsidy scheme for erecting barbed wire for protection from wild animals at Balachaur**

\*3202. **Shri Darshan Lal, M.L.A** :- Will the Forests Minister be pleased to state:-

- a) whether the subsidy scheme was given to the farmers for laying trap and barbed wire by the Govt. for protection from the wild animals in Balachaur Constituency;
- b) the number of farmers who applied yearwise during the years 2017 to 2020 under this scheme alongwith the number of farmers who have been benefitted from it togetherwith the time by which remaining farmers will be benefitted from such scheme?

**Construction of Sports Stadium in the Name of Martyr Lance Naik Salim Khan**

\*2961. **Sardar Harinderpal Singh Chandumajra, M.L.A.:-** Will the Sports and Youth Services Minister be pleased to state whether there is any proposal under consideration of the government to construct a sports stadium in the name of Lance Naik Salim Khan of Mardaheri village falling in block sanour of district Patiala under the Khelo India Scheme in the village of Salim Khan who got Martyred for the country on Indo-China Border ; If so, the time by which is likely to be done?

**Details of amount received for corona fund by the State Govt. from Centre Govt. or W.H.O.**

\*2943.1. **Shri Pawan Kumar Tinu, M.L.A.:-**

**2.Sardar Baldev Singh Kalyan, M.L.A.:-**Will the Health and Family Welfare Minister be pleased to state whether the State Govt. receives or has received aid from Centre Govt., World Health Organisation (W.H.O.) or any other foreign financial aid for corona fund; if any aid is received, the details of financial aid received upto 31st July, 2020 by the Punjab Govt. alongwith the sources thereof togetherwith the amount utilised by the Govt. out of this financial aid alongwith the details of works for which amount has been spent and the details as to when the amount has been spent togetherwith the detail of funds lying unutilised out of the same?

**To construct bridge on the way to Bindrakh**

\*3086. **Sardar Amarjit Singh Sandoa, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state whether it is a fact that the bridge on the way to Bindrakh was inaugurated by the previous Government, but so far this bridge has not been built, which is causing lot of trouble to the public, if so, the time by which this bridge is likely to be built?

**To Strengthen canal distributaries for irrigation purpose in Sanour Constituency Patiala**

\*2951. **Sardar Harinderpal Singh Chandumajra, M.L.A.:-** Will the Water Resources Minister be pleased to state as to whether there is any proposal under consideration of the Government to strengthen distributaries constructed for irrigation purposes in Sanaur Constituency (Patiala); if so, the time by which it will be done?

**To construct Ambedkar Bhawan in Zira city**

\*3198. **Sardar Kulbir Singh Zira, M.L.A.:-** Will the Social Justice, Empowerment and Minorities Minister be pleased to state whether the Govt. plans to open Ambedkar Bhawan in Zira city; if so, the time by which it is likely to be opened?

**Prevailing Policy regarding Bio-tagging of Animals**

\*3149. **Shri Avtar Singh Junior, M.L.A** :- Will the Animal Husbandry Minister be pleased to state:-

- a) whether the Govt. has any established policy regarding (bio-tagging of animals specially like cows, buffaloes, oxen etc; if so, the details thereof;
- b) if the reply to part (a) above is in negative whether the Govt. will contemplate over such policy keeping in public interest togetherwith the proposal of Govt. with regard to this?

**To Accord the status of District to Sub-Division, Dasuya**

\*3183. 1. **Smt. Indu Bala, M.L.A**  
2. **Shri Arun Dogra, M.L.A** } Will the Revenue Minister be pleased to state whether there is any proposal under consideration of the Govt. to accord the status of district to sub-division, Dasuya; if so, the time by which it is likely to be done?

**To create new block at village Kakrala in Constituency Shutrana**

\*3120. **Sardar Nirmal Singh,, M.L.A** :- Will the Rural Development and Panchayats Minister be pleased to state whether there is any proposal under consideration of the government to create a new block at village Kakrala in Constituency Shutrana: if so, whether the same would be done in the current financial year?